

**GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
DEPARTMENT OF COMMERCE  
DIRECTORATE GENERAL OF FOREIGN TRADE  
UDYOG BHAVAN, NEW DELHI  
( O&M SECTION)**

Date: 20/10/2003

**O & M INSTRUCTION No. 09 /2003**

Subject: **Constitution of Standing Committee on Exim Matters.**

With a view to facilitate export production and minimize transaction costs to the exporting community and to ensure an effective and regular coordination between the concerned Administrative Ministries, a Standing Committee has been constituted under the Chairmanship of the Director General of Foreign Trade.

2. **Terms of Reference** : - To ensure proper and effective coordination between all agencies and Ministries of the Government in matters relating to import and exports, the Standing Committee may suggest legislative as well as procedural changes. The Standing Committee will also consider matters relating to technical regulations affecting exports of the country.

3. **Composition** :- The following shall be members of the Standing Committee :-

- |      |  |   |                     |
|------|--|---|---------------------|
| i)   | Director General of Foreign Trade                            | - | Chairman            |
| ii)  | Addl. Director General of Foreign Trade (Policy)             | - | Member              |
| iii) | Joint Secretary (Customs), CBEC                              | - | Member              |
| iv)  | Joint Secretaries of the concerned Administrative Ministries | - | Members             |
| v)   | OSD(GATT), Department of Commerce                            | - | Member              |
| vi)  | Joint Director General of Foreign Trade (Policy-1)           | - | Member<br>Secretary |

4. The Committee shall hold its meetings on a regular basis to discuss and decide relevant issues in the matter.

5. This issues with the approval of Commerce Secretary.

Sd/-  
( V. K. Gupta )  
Joint Director General of Foreign Trade

To

1. All Offices / Sections at Hqrs
2. All Zonal / Regional offices

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